

[Shri S. C. Jamir]

- (i) The Employees' Provident Funds (Seventh Amendment) Scheme 1969, published in Notification No. G.S.R. 14 in Gazette of India dated the 3rd January, 1970 (English version) and the 21st March, 1970 (Hindi version). [*Placed in Library. See No. LT-3497/70*]
- (ii) The Employees' Provident Funds (Amendment) Scheme, 1970, published in Notification No. G.S.R. 396 in Gazette of India dated the 7th March, 1970. [*Placed in Library. See No. LT-3498/70*]
- (b) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at item (i) above. [*Placed in Library. See No. LT-3499/70*]

REGISTRATION OF NEWSPAPERS  
(CENTRAL) AMENDMENT  
RULES, 1970

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : I beg to lay on the Table a copy of the Registration of Newspapers (Central Amendment Rules, 1969 published in Notification No. 4/9/68 Coord/GSR in Gazette of India dated the 3rd January, 1970 (Hindi version) and the 28th March 1970 (English version) under sub-section (2) of section 20A of the Press and Registration of Books Act, 1867. [*Placed in Library. See No. LT-3500/70*]

ANNUAL REPORTS ETC. OF NATIONAL SEEDS CORPORATION LTD. NEW DELHI, AND ASSAM AGRO-INDUSTRIES DEVELOPMENT CORPORATION LTD.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE,

COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table—

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (a) (i) Review (Hindi and English versions) by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1968-69.
  - (ii) Annual Report (Hindi and English versions) of the National Seeds Corporation Limited, New Delhi, for the year 1968-69 along with the Audited Accounts and for comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3501/70*]
  - (b) (1) Annual Report of the Assam Agro-Industries Development Corporation Limited for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-3502/70*]
  - (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [*Placed in Library. See No. LT-3503/70*]

ANNUAL REPORTS OF INDIANS TELEPHONE INDUSTRIES LTD., BANGALORE, 1968-69 AND INDIANS TELEGRAPH (FIFTEENTH AMENDMENT) RULES, 1969

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS